

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No. 357/2022

DELIMITATION DEMAND COMMITTEE FOR THE
STATE OF ARUNACHAL PRADESH, ASSAM, MANIPUR
AND NAGALAND IN NORTH EAST INDIA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 25-07-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)

Mr. Gopal Shankaranarayanan, Sr. Adv.
Mr. Gaichangpou Gangmei, AOR
Mr. Arjun D. Singh, Adv.
Mr. Yashvir Kumar, Adv.
Ms. Jhanvi Dubey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Petitioner is also permitted to serve notice on
respondent Nos. 4 to 7 through standing counsel of the
respondent-States.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR